

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**(IB)-1238(ND)2019**

**CORAM:**

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2020**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s.  
Dev Landcon Pvt. Ltd.**

**SECTION: 9 of IBC, 2016**

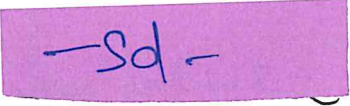
| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

**Present for the Petitioner : None**

**Present for the Respondent : None**

**ORDER**

IA-1369 of 2020 has been filed by IRP proposed by the Bench for being relieved.  
Notice of this Court be issued to Petitioner/Operational Creditor. Returnable on 2<sup>nd</sup>  
March, 2020.

  
**(INA MALHOTRA)**  
**Member (J)**